

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 550/2015
O.A. No. 2954/2009

New Delhi, this the 20th day of October, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

V.S. Prasad (Retd. E.E. Elect.),
Central Public Works Department,
S/o Shri Krishan Ji,
C/o Shri Shruti Prasad,
C-56, Sector 20, NOIDA (U.P.). .. Applicant

(By Advocate : None)

Versus

Union of India through:

Shri Diwakar Garg,
Director General,
Central Public Works Department,
Nirman Bhawan, New Delhi. .. Respondent

(By Advocate : Shri D.S. Mahendru)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

None has appeared on behalf of the applicant since February, 2016. Apparently, the applicant is no longer interested in pursuing this contempt petition. The CP is accordingly closed. Notice is discharged.

**(Raj Vir Sharma)
Member (J)**

**(P.K. Basu)
Member (A)**

/Jyoti/